

Hon'ble Chairperson, Hon'ble Computer Committee in High Court of H.P., appreciates the efforts of the Presiding Officers and staff of all the Courts in District and Sessions Divisions Bilaspur, Chamba and Kullu and the Courts of learned District & Sessions Judges, Hamirpur, Kinnaur at Rampur, Mandi, Sirmaur at Nahan, Solan and Una, learned Additional District & Sessions Judges, Hamirpur, Sirmaur at Nahan, and Una-1 & II, Courts of learned Civil Judges (Sr. Division) - cum - Chief Judicial Magistrates, Hamirpur, Kangra at Dharamshala and Solan, Courts of learned Civil Judges (Sr. Division)-cum-Additional Chief Judicial Magistrates, Court No. 1, Hamirpur, Court No. 1, Kangra, Court No. 1, Dehra (Kangra), Rampur and Court No.1, Mandi, and Courts of learned Civil Judges (Jr. Divn.)-cum-JMICs, Courts No. 2 and 4, Hamirpur, Court No. II, Kangra, Jawali, Court No. II, Dehra, Indora, Court No. II, Palampur, Jogindernagar, Karsog, Chachoyot at Gohar (Mandi), Court No.III Mandi, Nahan, Chopal, Jubbal and Ani for maintaining zero level of undated cases on NJDG as on 06.01.2016.